Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396 Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018; List of creditors as on: 13-06-2022 List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

SI.	Name of	Identification	Details of claim	received	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	Date of	Amount	Amount of	Nature of claim	Amount	Amount	Whether	contingent	mutual dues,	claim not	claim under	any
			receipt	claimed	claim		covered by	covered by	related	claim	that may be set-	admitted	verification	
					admitted		security	guarantee	party?		off			
	NIL			0	0							0		
												0		
												0		
0	Total			0	0		0	0		0	0	0	0	